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the Pentagon paper. Madam, 1 de. mand of the Government to clarify itg stand on the Pentagon paper...

THE DEPUTY CHAIRMAN: Luckily there is no statement in the House; otherwise, I would have many more clarifications to...

SHRI DIPEN GHOSH: Madam, it has come out in the newspapers..

THE DEPUTY CHAIRMAN; I have other Special Mentions also.

श्री प्रमोद महाजन (महाराष्ट्र) : उपसभापति महोदया, हमारे देश भावनाओं से श्रपने को श्रौर श्रपने दल की स्थिति को ओड़ते हुए मैं एक कहना चाहता हूं कि हमने ग्राग्नि नाम से एक प्रक्षेपणास्त्र विकसित किया है । यह बड़ा शक्तिशाली ग्रौर प्रक्षेपणास्त्र है। समाचार पत्नों में जो खबरें **छपी** हैं उसमें इस क्षेपणास्त्र को नष्ट करने के लिए अमेरिका दबाब डालेगा । इस प्रकार की चर्जा है। रूस के विघटन के बाद अभेरिका दुनिया में एक ध्रुवीय व्यवस्था चाहता है---सिंगल पोलार बर्ल्ड श्रीर उसकी इस दिशा में केवल भारत ही सबसे बड़ा रोड़ा, सबसे बड़ी रुकावट है। इसलिए ग्रमेरिका जरूर यह प्रयास करेगा कि हिन्द्स्तान की सारी नीतियों पर दबाव न्नाये । मैं सरकार से मांग करता हं कि बह इस अमेरिकी दबाब में न आये । उनके साम ने घुटने न टिकें। राजनीति से ऊपर जाकर मैं इस सबंध में कह सकता हूं कि सारा दश ग्रीर सारे दल दबाव के खिलाफ हैं श्रीर उनके लेकिन उन्हें स्वयं नेतत्व करत दबाव का विरोध करना हए इस चाहिए ।

Need for action against the reported inclusion of Punjab and Part of Jammu and Kashmir in Mohajir map

SHRI V. NARAYANASAMY (Pondicherry): Madam Deputy Chairman, Pakistan's involvement in the internal affairs of our country has been condemned by all political leaders of this country. Moreover, the Prime Minister when he went to attend the U.N. meeting made it categorical that Pakistan had no business to interfere in Jammu and Kashmir affairs and everything would be decided on the basis of the Simla Agreement. Pakistan, apart from abetting and aiding the militants in Punjab and Jammu and Kashmir, is also supporting an organisation called "Mohajir".

Budget

THE DEPUTY CHAIRMAN: What organisation?

SHRI V. NARAYANASAMY; Mo. hajir.

THE DEPUTY CHAIRMAN: Mohajir?

SHRI V. NARAYANASAMY: Madam, I don't know Urdu, therefore, this is my pronunciation.

THE DEPUTY CHAIRMAN; That is why I wanted to make it clear so that it is recorded properly for your benefit.

SHRI V. NARAYANASAMY: organisation is being headed by one M. K. Mohajir. He is the Chairman of this organisation which is an un derground militant organisation. have been opposing the people of region. They issued a pamph Sindh let and a map of what is. called "Mohajiristan" Their aim is to have Pun and Jammu and Kashmir iab also part of the Sindh region as one nation. Since Sindh region is oppos ed to the Karachi administration, Is lamabad is supporting this organisa tion in an indirect manner. They have collecting weapons and been have been fighting with the people of Sindh region. Apart from that, they been circulating pamphlets maps in the Indian borders to the militants who have been crossing over toIndia. The people who have got training in Pakistan are given these pamphlets and maps. They have been given to understand that this particular country, called "Mohajiris-tan" must also be settled as a third

[Shri V. Narayanasamy"] country. Their slogan is that partition of India in 1947 is incomplete and a third country called "Mohajiristan" is to be established. That is their aim.

Re Karnataka

Madam, I would like to know the reaction of the Government of India because it is an open challenge to our country by Pakistan, and the underground militants who have been issuing these pamphlets and maps. The map has been published in one of the newspapers. The Sindh region is very small and the entire Punjab and Jammu and Kashmir have been added to that. Pakistan's clandestine attitude of abetting and aiding this militant organisation within their own country and also the militants in India is very clear. Therefore, I would like to know from the External Affairs Minister what action the Government has taken against Pakistan's design and the underground militants called "Mohajirs" who have been trying to bring out a map separating these two parts, Punjab and Jammu and Kashmir, from India. I want the Govern. ment to respond to it.

THE DEPUTY CHAIRMAN: Special Mentions, are over. Now, further discussion on the Motion of Thanks on the President's Address. Mr. Hi-pSfei, you were You .can speak or five minutes. speaking.

SHRI HIPHEI (Mizoram). Madam, I may not be able to conclude my speech within five minutes.

'THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE! IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, when he was called last time he gave his time to somebody else.

THE DEPUTY CHAIRMAN: He has already made a part of his speech but he did not conclude it. If the hon. Member so agrees we can adjourn the House for lunch. He can start at 2.30 p.m.

SHRI HIPHEI-, I may be able to complete my speech within five minutes.

THE DEPUTY CHAIRMAN: I did not say that. I said, you can speak now and you can continue after lunch also. If the House so agrees we can adjourn the House for lunch now. You can start at 2.30 p.m. with your speech.

SOME HON. MEMBERS: Yes.

THE DEPUTY CHAIRMAN-. The House is adjourned for lunch till 2.30 p.m.

The House re-assembled after lunch at thirty-four minutes past two of the clock.

The Vice-Chairman (Dr. Nagen Saikia) in the Chair.

THE BUDGET (JAMMU AND KASHMIR) 1992.93

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Jammu and Kashmir for the year 1992-93.

SUPPLEMENTARY DEMANDS FOR **GRANTS (JAMMU AND KASHMIR)** 1991.92

THE MINISTER OF STATE IN THE (SHRI MINISTRY OF **FINANCE** SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a state. ment (in English and Hindi) showing the Supplementary Demands for